

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C. P. NO. 08/58/17

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
01.08.2017**

**NAME OF THE COMPANY:** Yatin Shirodkar V/s. M/s. Vimal Management  
Services Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 58(3)

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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For the Petitioner (s) : Mr. Bhuvan Gugnani, Advocate  
Mr. Nupur Mantoo, Advocate

For the Respondent (s) : Mr. Milan Singh Negi, Advocate

**Order**

Respondents have been duly <sup>sewed</sup> and have put in appearance through Mr. Milan Singh Negi, Advocate. Let reply be filed within 2 weeks with an advance copy to the opposite counsel.

List this case for final arguments on 20<sup>th</sup> September, 2017.

— Sd —  
(S. K. Mohapatra)  
Member (T)

— Sd —  
(Ina Malhotra)  
Member (J)